NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/112/2016

NAME OF THE PETITIONER(S) : K. M. Veluthas & another

NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another

UNDER SECTION : 397/398, 247 & 402

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1- R-RAJESH

Cornsol for peristones

2. KARTITIK LO P. DIESW MIRU PAN

f. Courses for Restandant - 2

ORDER

Counsel for petitioner Mr.Rajesh present. Mr.Karthik, proxy counsel representing the respondent present. He prayed time on behalf of the respondent, submitted that the counsel on record has to undergo heart surgery. At request, time is enlarged, as a last and final chance for submission of arguments. Put up

on 10.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ (MEMBER (JUDICIAL) (K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL)